

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	IA 126/17 & IA 127/17 in TP 16/16	For considera- tion	397/ 398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. HITESH

Petitioners

2. Dr. Shanthi Kumar D

Respondents  
11, 12

3. Anil KS

Respondents 1 & 10

Hitesh  
~~Dr. Shanthi Kumar~~  
Anil KS

**ORDER**

Matter is listed today. Counsels reported that, this Tribunal has allowed  
I.A 126/17 and I.A127/17 and both the Counsels reported the Tribunal that,  
amendment and amended petition to be filed. List it on 06/02/2018.

**Member (T)**

**Member (J)**